THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 14

Dated Guwahati, the 19th March, 2020

It is for the information of all concerned that in the wake of the Novel Coronavirus (COVID-19) disease, Hon'ble the Chief Justice has been pleased to direct the District Judges and the Chief Judicial Magistrates under the jurisdiction of the Hon'ble Gauhati High Court to issue necessary instructions for roster duty arrangement for the Officers and staff of their respective establishments immediately so as to ensure that the concerned Officers and staff attend duty on every alternate day, till instructions issued vide this Registry's Notification No. 11 dated 15.03.2020 continues.

This Notification shall come into effect immediately.

By Order,

Sd/- Raktim Duarah, REGISTRAR GENERAL

Memo No. A.36011/1/2020-HC(AB)/ Copy to:-

Dated Aizawl, the 25th March, 2020

1. P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge, Gauhati High Court for kind

2. P.S. to Hon'ble Mr. Nelson Sailo, Judge, Gauhati High Court for kind information of

- 3. District & Sessions Judge, Aizawl Judicial District, Aizawl..He is requested to circulate this notification under their respective jurisdiction for information and necessary
- 4. District & Sessions Judge, Lunglei Judicial District, Lunglei. He is requested to circulate this notification under their respective jurisdiction for information and

5. Addl. Advocate General, Mizoram, Aizawl.

6. Systems Analyst, Gauhati High Court, Aizawl Bench. He is requested to upload the notification in the website of this Registry. 7. President/Secretary, Mizoram Bar Association.

8. Notice Board.

(HELEN DAWNGLIANI) REGISTRAR GAUHATI HIGH COURT AIZAWL BENCH